

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) and (b). Orders were issued on 24th July, 1969 (copy is laid on the Table of the House. [Placed in Library. See No. LT-506/71], that all the existing posts of Lower Division Clerks and Upper Division Clerks with a special pay of Rs. 20 or Rs. 30 for stenographic work will be converted into posts of stenographers (a) in the scale of Rs. 130-5-160-8-200-EB-8-256-EB-8-280 to be called Grade III of the Central Secretariat Stenographers' Service in Ministries/Offices participating in the Central Secretariat Stenographers' Service and in other Ministries/Departments of the Government of India, and (b) in the scale of Rs. 130-5-160-8-200-EB-8-256-EB-8-280-10-300 (the same as applicable to Upper Division Clerks) in subordinate offices and other offices of the Government of India.

(c) and (d). The matter is under consideration.

Pact with Hong Kong to Counter U.K. Government's Proposal to Levy Duty on Textiles

2855. SHRI CHANDRA SHILKHAR SHARMA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether any understanding or a pact was recently reached by the Government of India with the Government of Trade in Hong Kong with a view to counter the British Government's proposal to levy 15 per cent duty on the Textile imports in U.K. ;

(b) if so, the main features thereof ; and

(c) what other efforts Government have made so far or have in mind to counter the effect of this proposed levy by the U.K. from next year ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) No, Sir

(b) Question does not arise.

(c) Efforts are being made to diversify India's trade and build up existing textile trade in the markets of U.S.A., Australia, New Zealand, Western Europe, Sudan and JSSR and other Rupee payment countries.

Strictures Passed by U.P.S.C. on Delhi Municipal Corporation

**2856. SHRI R. P. DASS :
SHRI P. GANGADEB :
SHRI NIHAR LASKAR :**

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware of the strictures passed by the Union Public Service Commission on the Delhi Municipal Corporation for flouting the advice of the Commission in the matter of appointments ; and

(b) if so, the steps taken by Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) Yes, Sir.

(b) Government are looking into the matter.

दिल्ली विश्वविद्यालय में नक्सलवादी

गतिविधियाँ

2857. श्री नरेन्द्र सिंह बिष्ट : क्या गृह मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 7 मई, 1971 के "नवभारत टाइम्स" में प्रकाशित इस समाचार की धोर दिलाया गया है कि जिस प्रकार की नक्सलवादी गतिविधियाँ पश्चिम बंगाल में हुई थीं गत एक वर्ष में दिल्ली विश्वविद्यालय में उन्ही प्रकार की बहुत सी चिन्ता-जनक गतिविधियाँ हुई हैं ;

(ख) यदि हां, तो क्या नक्सलवादियों की बैठकों में कलकत्ता धोर चीन से प्राप्त प्रचार सामग्री वितरित की गई थी ; धोर

(ग) यदि हां, तो उक्त नक्सलवादी गतिविधियों को रोकने के लिए सरकार द्वारा क्या कार्यवाही की गई है अथवा किए जाने का प्रस्ताव है ?

गृह मन्त्रालय में राज्य मन्त्री (श्री कृष्ण चन्द्र पंत) : (क) से (ग). सरकार ने दिनांक